

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Diary No(s). No(s). 6149/2017

COMMISSIONER OF SERVICE TAX DELHI

Appellant(s)

VERSUS

INTERCONTINENTAL CONSULTANTS AND TECHNOCRATS PVT LTD Respondent(s)

(with appln. (s) for condonation of delay in filing appeal and office report)

Date : 01/05/2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEERFor Appellant(s) Mr. P.S. Patwalia, ASG
Ms. Nisha Bagchi, Adv.
Mr. Rajat Singh, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Admit.

Tag with C.A. No. 2013/2014.

(DEEPAK MANSUKHANI)
AR-cum-PS(RAJINDER KAUR)
Court Master